## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

NAME OF THE RESPONDENT(S)

: M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
١.	Sandeer Kumar.	Cool for	Jer
Con	Cabi Mehru	Politicas	270

## **ORDER**

Counsel for petitioner present. Counsel for respondents called but was absent. Counsel for petitioner stated that he received information from the counsel for respondents that they are unable to attend the Tribunal today due to personal inconvenience and the matter is likely to be settled between the parties. Time is extended at request for making submissions by both the parties regarding the outcome of the settlement talks. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. Put up on 08.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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